

**CENTRAL ADMINISTRATIVE TRIBUNAL
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**Contempt Petition No. 68/2016 in
Original Application No. 00097 of 2016**

This the 11th day of February, 2019

Hon'ble Ms. Jasmine Ahmed, Member – J
Hon'ble Mr. Devendra Chaudhry, Member - A

Smt. Krishna Singh aged about 60 years W/o Sri Karan Dev Singh R/o 28 Parimiyapurwa, Jageshwar Mandir, Mainawali Market, Nawabganj Kanpur.

..... Applicant

By Advocate: None present for the applicant.

VERSUS

Sri Santosh Kumar Mall, Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheedjeet Singh Marg, New Delhi.

..... Respondent

By Advocate: Ms. Garima Dixit for Ms. Pushpila Bisht

O R D E R (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

None present for the applicant. The erstwhile counsel for the applicant has been elevated as Hon'ble High Court Judge. Ms. Garima Dixit proxy counsel for Ms. Pushpila Bisht is present for the respondent.

2. It is seen that vide order dated 02.03.2016 the Tribunal gave direction to the respondents which is quoted as under:

“22. Accordingly, the O.A is dismissed as being premature. Since 45 days period as provided for appeal under Article 81(c)(ii) has already lapsed from the date of disciplinary authority's order, therefore, in case the applicant prefers an appeal within 15 days from today, then the respondents shall consider and decide the same on merits in accordance with law within a period of 45 days and decision so taken be communicated to the applicant. No order as to costs.”

3. Learned counsel for the respondent states that in pursuance of this order of this Tribunal dated 02.03.2016, the respondent after receiving the appeal has passed order dated 09.12.2016 by which the original punishment order for removal from service has been turned down and reduced to compulsory retirement with immediate effect. We feel as per the order of this Tribunal respondent has taken necessary steps and fully complied with the order of this Tribunal.

4. Accordingly, the contempt petition is closed and notices stand discharged.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

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